

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
INDUS CLEAN ENERGY (INDIA) PRIVATE LIMITED**

1.	Name of Corporate Person	Indus Clean Energy (India) Private Limited
2.	Date of Incorporation of Corporate Person	23 rd July 2010
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Delhi
4.	Corporate Identity Number /Limited Liability Identity Number of Corporate Person	U40108DL2010FTC285033
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	A-57, DDA Sheds, Okhla Industrial Area Phase II, New Delhi – 110020, India
6.	Liquidation Commencement Date of the Corporate Person	9 th August 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai City, Maharashtra – 400069. dilipjagad@hotmail.com, +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462 Email for Correspondence: indusclean.liquidation@gmail.com
8.	Last Date for Submission of Claims	8 th September 2024

Notice is hereby given that the Indus Clean Energy (India) Private Limited has commenced voluntary liquidation on 9th August 2024.

The stakeholders of Indus Clean Energy (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 8th September 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator



Dilipkumar Natvarlal Jagad

Date: 9th August 2024

Place: Mumbai

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462